

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**REVIEW PETITION NO. 07 OF 2017 IN  
APPEAL NO. 250 OF 2015**

**Dated: 23<sup>rd</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Jaigad Power Transco Limited ... Review Petitioner / Appellant(s)  
Vs.  
Maharashtra Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Review Petitioner /

Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Aman Anand  
Mr. Aman Dixit

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

**ORDER**

Admit. Issue notice to the Respondent returnable on 06.12.2017.  
Mr. Buddy A. Ranganadhan takes notice on behalf of the Respondent.

List the matter on **06.12.2017**. In the meantime, learned counsel for the Respondent may file reply on or before 14.11.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

**(I. J. Kapoor)  
Technical Member**

*ts/tpd*

**(Justice Ranjana P. Desai)  
Chairperson**